

13.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-THIRD, TWENTY-FIFTH AND FORTY-SIXTH REPORTS

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the following Reports of the Public Accounts Committee:—

(1) Twenty-third Report on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Ninety-seventh Report (Fifth Lok Sabha) on Trade Fairs and Exhibitions relating to Ministry of Commerce.

(2) Twenty-fifth Report on Action Taken by Government on the recommendations of the Committee contained in their Two Hundred and Twentieth Report (Fifth Lok Sabha) on Delays in Furnishing Action Taken Notes.

(3) Forty-sixth Report on Paragraph 48 of the Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Civil) on Delhi Milk Scheme relating to Ministry of Agriculture and Irrigation (Department of Agriculture).

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

EIGHTH, NINTH AND THIRTEENTH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Eighth Report on the Ministry of Labour (Directorate General of Employment and Training)—(i) Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Directorate General of Employment and Training; and (ii)

Employment and Training of Scheduled Castes and Scheduled Tribes through the agency of the Directorate General of Employment and Training.

(2) Ninth Report regarding Action Taken by Government on the recommendations contained in their Fifty-ninth Report (Fifth Lok Sabha) on the Ministry of Home Affairs—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

(3) Thirteenth Report regarding Action Taken by Government on the recommendations contained in their Fifty-second Report (Fifth Lok Sabha)—Reservations for and employment of, Scheduled Castes and Scheduled Tribes in the Delhi Administration.

13.04 hrs.

PETITION RE: DEMANDS OF PRIMARY TEACHERS

PROF. DALIP CHAKRAVARTY (Calcutta South): I beg to present a petition signed by Sarvashri Arun M. Donde and Jagdish Mishra, President and General Secretary respectively, of All India Primary Teachers' Federation, New Delhi, regarding demands of primary teachers including, *inter alia*, their demand for setting up of a Primary Teachers' Board at the all India level.

श्री एच० एल० पटवारी (मंगलबाई):
अ.यक्ष महोदय, मुझे इस पर कुछ बोलना है।

कल दो लाख अध्यापक यहाँ आए

MR. SPEAKER: The petition can be presented only by one Member. He has done it.